

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4319
ANSWERED ON:19.08.2010
NORMS FOR AIRLINES TO FLY ABROAD
Jaiswal Shri Gorakh Prasad

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the provision for allowing air services to foreign destinations by private airlines and the authority whose permission is required;
- (b) whether the Government has granted permission to Jet Airways to fly to Gulf countries even without appropriate clearance; and
- (c) if so, the reaction of Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a): As per existing guidelines, Indian scheduled carriers having a minimum fleet size of 20 aircrafts and 5 years experience of continuous operations on domestic sector are eligible for international operation.
- (b): No Madam.
- (c): Does not arise.